

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5402
TO BE ANSWERED ON 25.03.2026**

DELHI-BHIWADI-NEEMRANA-MANOHARPUR-JAIPUR RAIL LINE

5402. SHRI RAO RAJENDRA SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Delhi-Bhiwadi-Neemrana-Manoharpur-Jaipur rail line was among the initial projects proposed under the Delhi-Mumbai Industrial Corridor (DMIC) in 2008 and if so, the details thereof;**
- (b) whether the project could not be incorporated or operationalised under the DMIC despite initial clearances and if so, the details thereof;**
- (c) whether the Government proposes to revive or integrate this project in view of its significance for industrial and regional economic development in Rajasthan; and**
- (d) if so, the details thereof including the current status and expected timeline for its implementation?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): Delhi and Jaipur cities are already connected via Rewari through two routes namely Delhi-Rewari-Alwar-Bandikui-Jaipur and Delhi-Rewari-Ringus-Jaipur. To provide additional connectivity between Rewari and Jaipur, Final Location Survey (FLS) for Rewari – Jaipur via Neemrana New Line (191 km) has been sanctioned for preparation of DPR.

After preparation of DPR, sanctioning of project required consultation with various stake-holders including State Governments and necessary approvals viz. Appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines depends upon appraisal and approval by various stakeholders.
